

submarines are extremely difficult and hard. In a very small living space, the largest number of people have to live. That is the only place where the largest number of people have to live in the smallest living space. In view of the difficulties these personnel face, will the Government think of increasing their pay by about twenty per cent? In other countries also the persons working in the submarines get 20 per cent more. So, I would like to know if the Government will think of increasing their pay by about twenty per cent on account of the special hardships these persons have to face.

PROF. N. G. RANGA : Twenty per cent increase is too small.

SHRI E. AYYAPU REDDY : But the Hon. Minister has stated fifty rupees.

SHRI ARUN SINGH : The Hon. Member's suggestion has been noted. The subject is before the Fourth Pay Commission. The Navy's suggestion is also before the Pay Commission.

SHRI E. AYYAPU REDDY : In view of the fact that they have to defend a long coastal line and in view of the fact that the Indian Ocean has become menacingly harmful to the interests of India, and in view of the fact that there are number of international submarines working in the Indian Ocean, will the Government think of increasing the number of submarines along the coastline and also in the Indian Ocean?

SHRI ARUN SINGH : This matter is under the consideration of the Government. The submarine fleet of the Indian Navy is expanding. Proposals to built submarines in India are under way. The Navy is conscious of its responsibility, both in regard to our coastline and in the Indian Ocean.

[Translation]

SHRI MOHD. AYUB KHAN : Mr. Speaker, Sir, As the Hon. Minister has said about Indian Navy, Armed Corps is always in the vanguard for the defence of the country, but it still continues to be in Group 'D'. Therefore, I want to know

whether the Hon. Minister is considering to bring the Armed Corps in Group 'A' or not?

[English]

SHRI ARUN SINGH : This question has nothing to do with submarines!

MR. SPEAKER : It is wild shot!

Inadequacy of hostel facilities for
SC/ST students in tribal sub-plan
areas

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*430. DR. KRUPASINDHU BHOI :
SHRIMATI JAYANTI PATNAIK :

Will the Minister of WELFARE be pleased to state :

(a) whether hostel facilities available for Scheduled Castes and Scheduled Tribes students particularly in the tribal sub-plan areas are very inadequate in many States;

(b) if so, whether Government propose to construct more low cost hostels in the tribal sub-plan areas; and

(c) target set for this purpose in Seventh plan?

THE MINISTER OF STATE OF THE
MINISTRY OF WELFARE (DR.
RAJENDRA KUMARI BAJPAI) : (a) The Government is aware that adequacy of hostel facilities for Scheduled Castes and Scheduled Tribes students in Tribal sub-plan areas needs attention.

(b) and (c). There is no Central scheme for construction of low cost hostels for Scheduled Castes and Scheduled Tribes. State Governments can, however, take up such a scheme under the State sector.

[English]

DR. KRUPASINDHU BHOI : This Department has been created to look after the welfare of the Scheduled Castes and the scheduled tribes people. Instead of giving a straight reply "No" to my question the Hon. Minister has given an elaborate

reply which ends in "No". Is the Minister aware of the fact that out of the total drop outs of primary schools and secondary schools, the percentage of scheduled castes and scheduled tribes drop outs is more than seventy per cent? If so, what are the reasons? Has the Minister investigated into the matter or is she going to investigate into the matter?

On the 19th of November, Mr. Vishwanath Pratap Singh, the Hon. Finance Minister has announced certain concessions for the Scheduled Castes and Scheduled Tribes in so many matters. But her Ministry is not taking proper steps because there is a discrimination between the general schools and ashram and sevashram schools. There is a provision for upgradation of general schools; but there is no provision for upgradation of ashram and sevashram schools. Is the Minister contemplating any provision for providing hostel facilities for the weaker sections of society?

DR. RAJENDRA KUMARI BAJPAI : The question is relating to hostel facilities for Scheduled Caste and Scheduled Tribe students in tribal sub-plan areas. But the Hon. Member has asked a general question about the tribal education and others. Government has started this hostel scheme in the Sixth Plan. In the Seventh Plan also we are giving emphasis to it, to ashram schools and other types of schools. We feel that increased facilities for tribal students and tribal children have to be provided for. We are looking into it.

DR. KRUPASINDHU BHOI : Sir, my question is different. May I know whether her Ministry has received different memoranda from various State Governments urging the Central Government that due to non-availability of resources in the Plan sector in the State Budgets, they are not able to provide funds for the aforesaid scheme? Is there any categorical Memoranda received from different States? If so, what are these States and what are the detailed plans?

DR. RAJENDRA KUMARI BAJPAI : The question is relating to the Orissa hostel facilities. It is not that I have received memoranda from all the States. But special

Central assistance is given for increasing educational facilities for the tribal children.

SHRI ARVIND NETAM : Sir, may I know from the Hon. Minister whether the Government will consider giving financial assistance for construction of girls hostels in tribal sub-plan areas?

DR. RAJENDRA KUMARI BAJPAI : It is our scheme and we are going to increase that facility for girls. I only want to inform the House that in the Seventh Five Year Plan we are going to increase it; in all the States we have increased it.

SHRI BASUDEB ACHARIA : Sir, the number of hostels for the tribal students is less. That is why the percentage of literacy among the tribal population is very very low. In order to encourage the tribal boys and girls, may I know from the Hon. Minister whether there is any proposal during the Seventh Five Year Plan to set up Ashram type schools for the tribal girl students and also hostels in each of the ITDP blocks in our country? Is there any proposal like that during the Seventh Five Year Plan?

DR. RAJENDRA KUMARI BAJPAI : There are proposals to increase it, as I have already said. And from the figures I will tell you that in Andhra Pradesh in 1983-84 there were 30 hostels and the inmates were 2400. Now the inmates there are 3700 and the hostels are 36. In Assam the number of hostels were increased from 10 to 15. In Bihar the hostels are increased from 6 to 10. In Gujarat they were increased from 132 to 140 and in Karnataka the number of inmates were increased from 180 to 250 and the hostels were increased from 2 to 5. In Kerala the hostels were increased from 3 to 6 and in Meghalaya they were increased from 8 to 10. In Manipur....

MR. SPEAKER : Put it on the Table of the House.

DR. RAJENDRA KUMARI BAJPAI : We are increasing all these things and more Ashram type of schools also we are proposing to encourage.

SHRI BASUDEB ACHARIA : Will the ITDP block be covered ?

DR. RAJENDRA KUMARI BAJPAI : Yes, we are going to increase it.

SHRI KAMAL NATH : Sir, hostels represent a very important component in tribal upliftment. Over the last 50 years there have been many rest houses, Irrigation bungalows, P. W. D. bungalows, inspection bungalows which, as on date, are used for no more than 3 days in a year. Here we have a question about construction of hostels. On a rough check which I have done in my State in Madhya Pradesh there are 400 such bungalows which are not being used for more than 3 days in a year. So, why can't the Central Government direct the State Government to convert these into hostels for tribals and Scheduled Castes ?

(Interruptions)

MR. SPEAKER : Madam, ask him whether they may be away from those places also !

SHRI KAMAL NATH : They are right there, but they are not used. There are inspecting bungalows...

(Interruptions)

DR. RAJENDRA KUMARI BAJPAI : Yes, we are solving this problem by increasing the number of hostels in those areas where tribal population blocks are existing. It is not the bungalows....

SHRI KAMAL NATH : They should be converted.

DR. RAJENDRA KUMARI BAJPAI : It is not that converting those bungalows that will help. That will not help these blocks.

Illegal sale of narcotics and drugs in Delhi

*431. SHRI PRATAPRAO B. BHOSALE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of cases of illegal sale of narcotics and drugs detected in Delhi during the last six months;

(b) the quantity of the drugs seized and their values;

(c) whether there are any cases when connivance of police officials was found; and

(d) if so, action taken against the police officials ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) and (b). The number of cases of illegal sale of narcotics and drugs alongwith their quantity and value, registered by Delhi police from June '85 to November '85 is tabulated in a statement which is given below.

(c) No, Sir.

(d) Does not arise.

Statement

Cases of illegal sale of narcotics and drugs registered, quantity seized and the value thereof from June '85 to November '85

	Cases reported	Quantity seized (in Kg.)	Value (Rs.)
1. Heroin	151	11,812 Kg.	9,19,178.00
2. Smack	392	6,915 Kg.	2,71,912.00
3. Charas/Ganja/ Poppy Head/Bhang	454	1898.462 Kg.	11,72,437.00
4. Opium	102	51,220 Kg.	1,37,306.00